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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE AND BANKING
(REVENUE WING)

NEW DELHI: DATE: 23rd December, 1976.

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NOTIFICATION
INCOME TAX

NO.1596 (F.No.197/120/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 19 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Action for Water Development Mysore Society Bangalore" for the purpose of the said section for and from assessment year(s) 1976-77.

Sd/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

TO

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

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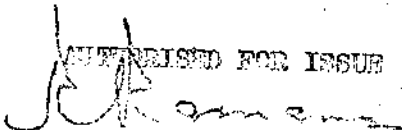
1. The Secretary, Action for Water Development Mysore Society, 14, Palace Road, Bangalore-560052.
2. The Commissioner of Income-tax, Karnataka-I, Bangalore with reference to his letter No.FRO.718/120/70-CIT dt. 25.11.76.
3. All Commissioners of Income-tax.
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DEPARTMENT OF REVENUE AND BANKING
(INCOME TAX)

NEW DELHI: DATE: 23rd December, 1976.

NOTIFICATION
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NO.1596 (F.No.197/120/76-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Action for Water Development Mysore Society Bangalore" for the purpose of the said section for and from assessment year(s) 1976-77.

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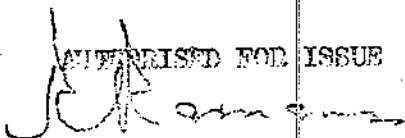
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(R.V. RAMAN)

ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (IAS&F)

NO. CC/ITAI/1574/429/DSP/76

PABUJA

26/12/76